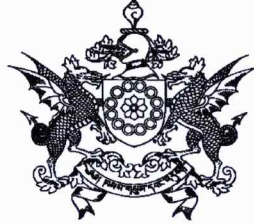


SIKKIM



GOVERNMENT

GAZETTE

**EXTRAORDINARY
PUBLISHED BY AUTHORITY**

Gangtok

Wednesday 2nd April 2025

No. 77

HIGH COURT OF SIKKIM
GANGTOK

No. 461/HCS

Date: 18.02.2025

NOTIFICATION

The Hon'ble, the Chief Justice, High Court of Sikkim, is hereby pleased to change the nomenclature '**Housekeeping staff/ Housekeeper**' to '**Supervisor**' (*Housekeeping & Maintenance*), with immediate effect.

By Order,

(*Prajwal Khatiwada*)
Registrar General